

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALAHABAD BENCH, ALAHABAD**

Allahabad, this the **01st** day of **April**, 2016

Present :

Hon'ble Dr. Murtaza Ali, Member-J

Original Application No.1207 of 2007

Smt. Laxmi Shukla, W/o Late Gulshan Shukla, aged about 25 years, R/o Mohalla Madurakher, New Lohar Wala Chauraha, Shahjahanpur.

.....**Applicant.**

By Advocate -Shri S.M. Ali

V E R S U S

1. Union of India, through Secretary, Ministry of Agricultural, New Delhi.
2. Secretary, Indian Council of Agricultural Research, New Delhi.
3. Director, IVRI, Bareilly.
4. Assistant Administrative Officer, Indian Veterinary Research, Izatnagar, Bareilly.

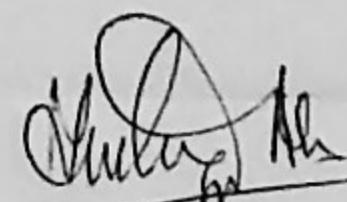
.....**Respondents**

By Advocate : Shri N.P. Singh

O R D E R

Heard Shri S.M. Ali, counsel for the applicant and Shri Sangam Singh proxy counsel for Shri N.P. Singh, counsel for the respondents.

2. Learned counsel for the applicant wishes to withdraw this OA. Accordingly, the OA is dismissed as withdrawn.



Member-J

RKM/

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